Slate Governments are extended financial assistance on 50% loan and 50% Grants-inaid basis for procuring equipments, weaponry etc.

(d) No. Sir.

Employment Opportunities in North East

- 2710. SHRI ANANTRAY DE-VSHANKER DAVE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the details of Government plan to control insurgency in the North-Eastern Region in the near future;
- (b) whether employment opportunities are going to be created by Government to check unemployment among the youth;
 - (c) if so, the details thereof; and
- (d) the effective steps taken or proposed to be taken by Government to remove unemployment?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The Steps taken by the Central Government to curb insurgency include inter alia, deployment of additional units of Central Para Military Forces and the Army, improved coordination and sharing of intelligence, modernisation of State Police Forces, declaration of seriously affected area as disturbed areas and notification of major insurgent groups as unlawful associations.

(b) to (d) The National Agenda for Governance (NAG) streasses the need to reappraise and revitalise reforms through giving primacy to removal of unemployment and give to the entire national development efforts a human face with total eradication of poverty and removal of unemployment. Recognising the right to work of every citizen, the main thrust will be "Berozgari Hatao" (eradicate unemployment). New investment and institutional thrust of agriculture, the self employed, the unincorporated sector, infrastructure development and housing will act as the vehicles for massive employment creation at all levels.

The Central Government is also supplementing the efforts of the State Governments of North-East through Centrally sponsored special employment programmes viz. Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yo-jana (JRY) and Employment Assurance i Scheme (EAS).

Recruitment in Army and Para-Military Forces in Assam

2711. SHRI PRAKANTA WARISA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the district-wise and year-wise deails of recruitment trade by Government for Army and para-Military forces in Assam during the last three years and till date;
- (b) the details of SCs/STs plains, Scheduled Tribes (Hills) and other weaker sections and general castes recruited for the aforesaid forces in Assam during this period;
- (c) the reasons for not giving sufficient representation to the Scheduled Tribes (Hills) in the said recruitment in Assam during this period; and
- (d) the concrete steps being taken by Government to give more representation to the scheduled Tribes (Hills) in the Army and Para-Military forces in Assam?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) Information is being collected and will be laid on the Table of the House.

Detection of Illegal Bangladeshi Migrants

- 2712. DR. ARUN KUMAR SARMA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of illegal Bangladeshi migrants apprehended/detected in the country during the last 3 years State-wise with detection agencies and prosecution status;
- (b) the number of such migrants detected from or rejected entry into the voter list; State-wise;